

PATNA HIGH COURT, PATNA

NOTIFICATION

Dated: 19th May, 2017

No. 215 A: Shri Krishna Shankar Singh 'Sengar', Principal Judge, Family Court, Patna is transferred and posted as District and Sessions Judge of East Champaran at Motihari vice Sri Krishna Kant Tripathi.

By order of the High Court,

Sd/- P.C. Jaiswal

Registrar General

Memos No. 34782-34798 Patna, the 19th May, 2017.

Copy forwarded to the Principal Secretary to the Government of Bihar, Department of General Administration, Patna / Secretary to the Government of Bihar, Law Department, Patna / Accountant General (G.E. 7), Birchand Patel Marg, Patna / Registrar (Vigilance), Patna High Court, Patna / Registrar (Administration), Patna High Court, Patna / Registrar (Appointment), Patna High Court, Patna / Registrar I.T.-cum. C.P.C., Patna High Court, Patna / J.R.-cum-P.P.S. to Hon'ble the Chief Justice, Patna High Court, Patna / District and Sessions Judge, Patna / District and Sessions Judge, East Champaran at Motihari / Sri Krishna Shankar Singh 'Sengar', Principal Judge, Family Court, Patna / Principal Judge, Family Court, Patna / Member Secretary, Bihar State Legal Services Authority, Budh Marg, Patna / Director, Bihar Judicial Academy, Gaighat, Patna / S.O. I/C Statistical Section, Patna High Court, Patna / S.O. I/C Judicial Officers Service Record Room, Patna High Court, Patna / Senior Programmer, Patna High Court, Patna for information and necessary action.

(He is directed to make over charge of his present post at Patna in consultation with Sri Tripathi and to join his new assignment soon thereafter.)

(-) For Sri 'Sengar' only.

By order of the High Court,


18/5/17
Registrar General